

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 18
(IB)2410(ND)2019**

Under Section: 7 of IBC.

In the matter of:

Realiabale Finance Corpn Pvt. Ltd. **....Applicant**

Vs.

Nature India Communique Ltd **....Respondent**

Order delivered on 30.09.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Ms. Sanchita Bhardwaj, P.C.S

For the Respondent : Ms Reema Jain, P.C.S

Mr. Ankur Dugar, P.C.A

ORDER

Learned Company Secretary for the respondent states that after checking the cause list she has been instructed to appear in the matter by the Corporate Debtor. She accepts notice and undertakes to file appearance within three days and reply within ten days, with copy in advance to the other side. List for arguments on 30.10.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

